

MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION
(A Government of Maharashtra Undertaking)
Extension Notice
E Tender Notice No. 109/2023-2024 (Mumbai)

Vide above E Tender Notice, tender for following works were published in Daily Navakal, Mumbai, Daily Mid Day, Mumbai, Daily Free Press Journal, Mumbai, Daily Jagruk Times, Mumbai, Daily Khbare Aaj Tak, Mumbai, Daily Sagar, Ratnagiri on 10/01/2024.

Sr. No.	Name of Work
1.	Ratnagiri Water Supply Scheme...Providing, Lowering, Laying and commissioning 500 mm dia. D.I. Pure water Gravity Main pipeline from WTP at Chalkewadi to GSR at Guest House Ratnagiri.
2.	Ratnagiri Water Supply Scheme...Providing, Lowering, Laying and Commissioning 500 mm dia. M.S. Raw Water Rising Main pipeline from Harcheri to WTP at Chalkewadi.

Now the Extension Notice is hereby issued for extending the date of raising the queries, answers to the queries / MIDC Clarification and availability of tender on MIDC website for the above work.

The blank tender forms above works will now be available from 06/02/2024 to 20/02/2024 on MIDC's Website <http://www.midcindia.org>.

Interested agencies may upload their queries before 09/02/2024 on website of MIDC. Answers to the queries / MIDC Clarification will be available from 14/02/2024 on Website of MIDC.

Please note that the bidders who have already submitted / offered their offer will again have to reload or resubmit their offer with or without change, such bidders shall also note that if offers is not reloaded or resubmitted, their bid will be out of completion for the this tender in particular.

Other contents of the tender notice remain unchanged.

KOLKATA DEBTS RECOVERY TRIBUNAL NO. 1
42C, Jawaharlal Nehru Road, 9th Floor Jeevan Sudha Building, Kolkata - 700 071
Case No. RC No. 01 of 2022
Arising out of OA/136/2001

Rare Asset Reconstruction Ltd. & Ors.
VS
Official Liquidator & Ors.
SALE NOTICE

Pursuant to the Order No. 22 dt. 30.01.24 Passed by Ld. Recovery Officer, DRT 1, Kolkata there will be sale of the immovable properties as mentioned below "AS IS WHERE IS AND WHATEVER IS BASIS":

Properties	Reserve Price
Flat No. 601, Mermaid Co-operative Housing Society Ltd., Juhu Tara Road, Vile Parle West, Mumbai - 400049. (Note: Total outstanding maintenance amount of Rs. 31,75,000/- excluding Reserve Price)	Reserve Price of the property Rs. 2,99,34,000/- (Rupees Two crore Eighty Nine lakh Thirty Four thousand only) EMD, 10% of Reserve Price Rs. 28,93,400/- (Rupees Twenty Eight Lakh Ninety Three Thousand Four Hundred only)

The sale will be done through e-auction. The intending purchasers will have to deposit an earnest money for an amount of 10% of the reserve price in the manner required for taking part in e-auction which shall be adjusted in the case of successful bidder and refunded to other bidders on the date of sale itself. Successful bidder shall have to deposit 25% of the sale proceeds after adjustment of EMD, on being knocked down, by next date i.e. By 3:00 P.M. after conclusion of the e-auction, failing which the earnest money deposited shall be forfeited. The purchaser shall deposit the balance 75% of the sale proceeds within 15 days from the date of auction sale. The reserve price below which the property (ies) shall not be sold is indicated against the property as the reserve price. EMD/further payment should be made through RTGS/NEFT/DD in to the Account No. 20014996823 the name of Recovery Officer, DRT-1 Kolkata of Indian Bank, Kolkata Main Branch, having IFSC Code No. IDIB000M567.

Notice is hereby given that in the absence of any order of postponement, the said property shall be sold by way of online Auction (e-auction) which will be conducted on 13.03.2024 Between 3 p.m. to 4 p.m. with 3 minutes unlimited extension e-auction platform at the prospective bidder is required to download the Sale Proclamation and sale notice from <https://drt.auctiontiger.net>, of M/s E-Procurement Technologies Ltd., at B-704, Wasti Street, Ahmedabad-380 006, Gujarat, Auction Tiger, Contact Mr. Praveen Thevar, Mr. 972278928, email-id: info@auctiontiger.net and register their names for participating in the auction with earnest money through Demand Draft/Pay Order in favour of Recovery Officer, DRT-1, Kolkata payable at Kolkata SO as to reach the Tribunal on or before 11.03.2024. The participants/intending purchasers are necessarily required to submit following documents/papers for registration because only registered participants/intending purchasers can login and participate in the E-auction.

- Self attested copy of Pan Card.
- Self attested Valid Residential proof.
- Self attested Valid E-mail ID and Mobile No.

However the undersigned will not be responsible for any error occurred through net work at the time of Auction.

The user ID and password will be directly sent to registered Participants/intending purchasers with further directions, if any, for login and participating in the auction through on-line. The other terms and conditions are same as per proclamation of sale issued by the undersigned on 30.01.2024.

The intending purchasers or representatives should contact Mr. Manoj Jha, Mobile No. 7498996888 for details & inspection.

Date: 30th Day of January, 2024.

Sd/-
Recovery Officer
Debts Recovery Tribunal - I, Kolkata

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S LOGICASH SOLUTIONS PRIVATE LIMITED OPERATING IN CASH
MANAGEMENT SOLUTION FOR REPLENISHING CASH IN ATM FOR
VARIOUS BANKS AND CORPORATES WITHIN MAHARASHTRA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.No.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No. LOGICASH SOLUTIONS PRIVATE LIMITED U74990MH2009PTC197031
2.	Address of the registered office FL 1, Mangal Bhandar, Gr Floor, Plot 539, 13th Road, TPS 3, Khar West, Mumbai City, Mumbai, Maharashtra, India, 400052
3.	URL of website Not Available
4.	Details of place where majority of fixed assets are located Mumbai
5.	Installed capacity of main products/ services Not Available
6.	Quantity and value of main products/ services sold in last financial year CD is in the business of Cash Management Solution for Replenishing Cash in ATM for Various Banks and Corporates within Maharashtra. As per last Audited Financial Statement for the year ended 31st March 2020 there was revenue of INR 134.37 Crores from its operation, RP is in the process of finalizing accounts from 1st April 2020 onwards.
7.	Number of employees/ workmen NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: All documents can be sought on request from the Resolution Professional through Email at circp.logicash@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: As per section 29A and other provisions of the Insolvency and Bankruptcy Code, 2016. Available on the Website of IBBI: https://ibbi.gov.in/legal-framework/
10.	Last date for receipt of expression of interest 24/02/2024
11.	Date of issue of provisional list of prospective resolution applicants 05/03/2024
12.	Last date for submission of objections to provisional list 11/03/2024
13.	Date of issue of final list of prospective resolution applicants 21/03/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 26/03/2024
15.	Last date for submission of resolution plans 25/04/2024
16.	Process email id to submit EOI circp.logicash@gmail.com

Sd/-
FCA Mrudula Cletus Brodie
IBBIPA-001/PP-01/2020-2020/12681
Resolution Professional
Office No. A-403, Silver Estate Apartment,
Raghukul Creation, Manish Nagar, Nagpur-440015
Logicash Solution Private Limited

Date: 07/02/2024
Place: Nagpur

Bank of Baroda
Prabhadevi Branch - Shop No 1,2,6 & 7, Kamna Society, S K Bole road, Dadar (W), Mumbai 400 028, India.
Phone : 022-24229440 /24227381/24380112
E Mail : prabha@bankofbaroda.com
Web : www.bankofbaroda.com

POSSESSION NOTICE (For Immovable Property)

Whereas, The undersigned being the Authorized Officer of the Bank of Baroda under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (Second) Act, 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 9 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated 13.07.2023 Under Section 13 (2) of the said Act calling upon the Borrower Mr Pradeep Nagavkar & the Guarantors Mr. Shalish Vaidya & Mr. Dipak Narayan Kamble to repay the amount mentioned in the notice being Rs. 3,89,825.45 + Interest from 13-07-2023 + Other Charges (Rupees Three Lakh Eighty Nine Thousand Eight Hundred Twenty Five And Paise Fourty Five Only + Interest from 13-07-2023 + Other Charges) as on 12.07.2023 plus unapplied / un-serviced interest plus other charges, within 60 days from the date of receipt of the said notice. The borrower and others mentioned hereinabove having failed to repay the amount, notice is hereby given to the Borrower and others mentioned hereinabove in particular and to the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him / her under Section 13 (4) of the said Act read with Rule 9 of the said Rule on this 02nd day of February of the Year 2024. The borrower and the others mentioned hereinabove in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Bank of Baroda for an amount of Rs. 3,89,825.45 + Interest from 13-07-2023 + Other Charges (Rupees Three Lakh Eighty Nine Thousand Eight Hundred Twenty Five And Paise Fourty Five Only + Interest from 13-07-2023 + Other Charges) as on 12.07.2023 and interest thereon plus other charges.

Description of the Immovable Property:

- All Equitable Mortgage of residential property located at Flat No- 102/E, Rahul Accord E & F CHS Ltd, Old Survey No- 143, New Survey No- 46 Survey No- 46/P, Navghar Road, Bhayander east, Thane- 401105 Boundary of the Property:- East- Girivan CHSL West- "F" Wing North- "D" Wing/Kasturi Park Lane South- Lucky Star Gully

Sd/-
Kishor Kumar Jha, Authorised Officer
(Bank of Baroda)

Date:- 02.02.2024
Place:-Mumbai

KKC Making growth fashionable
KEWAL KIRAN CLOTHING LIMITED

CIN : L18101MH1992PLC065136
Registered Office : Kewal Kiran Estate, 460/7, I. B. Patel Road, Goregaon (East) Mumbai-400 063. | Tel: +91 22 26814400 | Fax: +91 22 26814410
Email: grievanceredressal@kewalkiran.com | Website: www.kewalkiran.com

LIC HOUSING FINANCE LIMITED
4th Floor, Jeevan Prakash Building, PM Road, Fort, Mumbai - 400 001
DEMAND NOTICE

Under Section 13(2) of Securitization And Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002) (SARFAESI Act, 2002)

Notice is given to you the below-mentioned Notices at Sr. No. 1 & 2 that the envelopes containing the notice issued by the Authorized Officer of LIC Housing Finance Ltd. (LICHL) u/s 13(2) of the SARFAESI Act by Regd. Post A/D, have been returned undelivered by the Postal authorities for reasons mentioned thereon.

Notice is therefore hereby served to you Notices vide Rule 3 of the Security Interest (Enforcement) Rules, 2002 that you have availed housing loans mentioned against your names below end on account of defaults committed by you in payment of the EMIs (comprising of principal and interest). Accounts have been classified as 'Non performing Assets' in accordance with the guidelines issued by Reserve Bank of India as such you Notices are hereby called upon to pay the entire outstanding amount mentioned in column 6 against your Notices's name together with further interest till payment within 60 days from the publication of this notice, failing which LICHL shall take possession of the secured (mortgaged) assets under the provisions of the SARFAESI Act with right to transfer by way of sale, lease and to appoint any person to manage the said assets without prejudice to any other remedy available to LICHL. The amounts realized from exercising the powers as above will firstly be applied to wards all costs, charges and expenses which are incurred and expenses incidental thereto and secondly applied towards discharge of dues as mentioned against you Notices names below with contractual interest till the date of actual realization and residue if any shall be paid to you after the entire dues of LICHL are recovered in full. If the dues are not fully recovered with the proceeds in the course of exercise of the said powers against the secured assets, we reserve outright to proceed against you before DRT/Courts for recovery of balance amount of dues along with all other incidental expenses. The undersigned is the duly authorized officer to issue this notice and exercise powers u/s 13 as aforesaid. This public notice is to be treated as notice u/s 13(2) of the SARFAESI Act, 2002.

Sr. No.	Loan Account No.	Name Of Borrowers	Description Of Secured Asset.	Demand Notice Issue Date	Loan Availed (disbursed)	O/s Amt. as on Demand Notice Date i.e total o/s amt.
1	611900001445	MR/MRS. SEEMA RAHUL SALUNKE	Flat No. 702, 7th Floor, F-Wing, Building No.4, Sai Savli Tower, Vinay Unique Complex, Village Nilemore, Survey No.255 & 261, Hissa No. 4, Nallasopara (West), Vasai, Thane, Maharashtra - 401 203	10-Jan-24	Rs. 13,00,000.00	Rs. 21,48,530.58
2	610100006222	MR/MRS. SEEMA SHESHADHAR PAL & MR/MRS. SHESHADHAR NANKU PAL	Flat No. C/103, 1st Floor, Vraj Vaibhav Chsl, Shiv Vallabh Cross Road Rawalpada, Dahisar -East, Mumbai Maharashtra - 400 068	10-Jan-24	Rs. 69,99,000.00	Rs. 76,54,717.60
3	610200002326	MR/MRS. ANJU CHHABURAO JADHAV & MR/MRS. JYOTI ANJU JADHAV	Flat No.404, 4th Floor, A-Wing, Building No.5, Sai Plaza Apartment, S.r.No.175, Hissa No.05 & 06, Village Virar, Taluka Vasai, Thane, Maharashtra - 401 305	10-Jan-24	Rs.19,00,000.00	Rs. 21,21,132.19
4	610200002612	MR/MRS. SUNNY UPENDRA GUPTA & MR/MRS. ANSHU SUNNY GUPTA	Flat No.104, 1st Floor, Wing-04, Kalpavriksha, Gram Panchyat Hedutane And Kanpoli, Panvel, Raigad, Maharashtra - 410 206	10-Jan-24	Rs.25,00,000.00	Rs.26,09,605.50
5	610300003388	MR/MRS. VALERIAN PAUL LOBO & MR/MRS. JYOTHI MARY LOBO	Flat No.702, 7th Floor, B-Wing, Raheja Solitaire, Suvery No.50, Hissa No.1, Plot No.5, Swami Vivekanand Road, Goregaon (W), Mumbai Maharashtra - 400 062	10-Jan-24	Rs.1,81,30,993.00	Rs.1,76,54,602.22
6	610500006802	MRS. PURNIMA CHAKRABORTI & MRS. PUSHPA MANORANJAN CHAKRABORTI	Flat No.104, 1st Floor, Building No.3, Landscape Heights, Cts 9247, Survey No.132, Village Ambarnath, Taluka Ambarnath, Thane Maharashtra - 421 501	10-Jan-24	Rs.25,00,000.00	Rs.28,05,372.84
7	610600003184	MR/MRS. AZIM HUSEN MODAK & MR/MRS. FARIDA HUSAIN ALI MODAK	Flat No.3402, 34th Floor, Tower No.05, Pearl In The Clan City, Village Rohinjan, Panvel, Raigad, Maharashtra - 410 208	10-Jan-24	Rs.65,83,500.00	Rs.1,01,89,865.03
8	610600003196	MR/MRS. RAVI UTTAM PAWAR & MR/MRS. PRAMILA UTTAM PAWAR	Flat No.3306, 33rd Floor, Tower No.03, Diamond, Plan City, Village Rohinjan, Panvel, Raigad, Maharashtra - 410 208	10-Jan-24	Rs.34,56,000.00	Rs.52,19,968.41
9	610900006292	MR/MRS. ROHAN R PAGARE & MR/MRS. RAJENDRA GENU PAGARE	Flat No.101, 1st Floor, A-Wing, Shree Sai Vaishnavi Apartment, Survey No.198, Kasheli, Bhiwandi, Thane(W), Mumbai Maharashtra - 421 302	10-Jan-24	Rs.12,64,000.00	Rs.13,88,165.99
10	610900006720	MR/MRS. SACHIN SADASHIV KALE & MR/MRS. SARIKA SACHIN KAL	Flat No.103, 1st Floor, Building No.c.2, Sinhagad Chsl, Shree Complex, Phase- 3, Adharwadi, Jail Road, Kolivali, Kalyan, Thane, Maharashtra - 421 301	10-Jan-24	Rs.17,30,000.00	Rs. 18,30,201.09
11	610900007763	MR/MRS. DEEPAK MADHUKAR BAGUL & MR/MRS. ARCHANA DEEPAK BAGUL	Flat No.004, Ground Floor, Building No.5, Xrbia Vangani-Phase Iii, Village Khadyachapada, Taluka Karjat, Raigad, Maharashtra -410 201	10-Jan-24	Rs.10,00,000.00	Rs. 8,58,287.21
12	610900011021	MR/MRS. ARVINDKUMAR RAMAPATI UPADHYAY & MR/MRS. BEENADEVI RAMAPATI UPADHYAY	Flat No.102, 1st Floor, Shubham Apartment, Shubham Niwas Chsl, Survey No.31, Hissa No.1, Katrap Highway Road, Kulgaon, Badlapur (E), Village Shirgaon, Taluka Ambarnath, Dist. Thane, Maharashtra - 421 503	10-Jan-24	Rs.15,00,000.00	Rs.15,82,668.67
13	611100002913	MR/MRS. MALA RAJENDRAPRASAD SHARMA & MR/MRS. GEETA RAJENDRA SHARMA	Flat No. A/1, Ground Floor, Bldg. No. 9, Vishnu Park, Survey No.138, Hissa No.1 & 2, Survey No.139, Village Bolinj, Virar West, Vasai, Thane, Maharashtra - 401 303	10-Jan-24	Rs.15,99,000.00	Rs. 11,42,688.00
14	611100004459	MR/MRS. NEHA OMPRAKASH TIWARI & MR/MRS. GANESH DHARMA MAYALU	Flat No.23, A Type, 4th Floor, Building No.28, Survey No.66, Haware Nakshatra, Village Tembhode, Palghar, Maharashtra - 401 404	10-Jan-24	Rs.15,00,000.00	Rs. 16,65,185.27
15	611900001800	MR/MRS. VARSHA M DESHPANDE & MR/MRS. MUKUND PRALHADPANT DESHPANDE	Flat No.208, 2nd Floor, B-Wing, Vasant Kutir Chsl, Om Nagar, Ambadi Road, Vasai Road (4), Palghar, Maharashtra - 401 202	10-Jan-24	Rs.20,00,000.00	Rs.17,45,606.78
16	611900002041	MR/MRS. HRISHIKUMAR KRISHNAKUMAR DEY & MR/MRS. MEGHNA HRISHIKUMAR DEY	Flat No.203, 2nd Floor, C-Wing, Casa Aurelia, Village Khoni, Kalyan, Thane, Maharashtra - 421 30	10-Jan-24	Rs.35,35,930.00	Rs.61,43,660.11
17	612300001978	MR/MRS. ABHISHEK JAISWAL & MR/MRS. PRIYA ABHISHEK JAISWAL	Flat No.202, 2nd Floor, Building No.04, Daisy, Mohan Highlands Chsl, Village Katrap, Ambarnath, Thane, Maharashtra - 421 503	10-Jan-24	Rs.34,20,000.00	Rs. 45,29,652.35
18	610500008390	MR/MRS. PRATIK JAYESH UKANI	Flat No.104, 1st Floor, Shree Shiv Om, Belvali, Badlapur West, Ambarnath, Thane, Maharashtra - 421 503	10-Jan-24	Rs.15,00,000.00	Rs.15,43,458.59
19	610500010613	MR/MRS. RAJENDRA GANJIDHAR PATIL, MR/ MRS. IJWALA RAJENDER PATIL & MR. SURESH KISHAN GOSAVI (GUARANTOR)	Flat No.1001, 10th Floor, A- Wing, Aum Residency Chsl, Survey No.55 And 56, Village Barave, Taluka Kalyan, Dist. Thane, Maharashtra - 421 301	10-Jan-24	Rs. 25,00,000.00	Rs. 27,01,301.74
20	610500012157	MR/MRS. PRADNYA SACHIN MORE & MR/MRS. SACHIN ANANT MORE	Flat No.705, 7th Floor, H-Wing, Shubh Srushti Phase-Ii, Survey No.34, Hissa No.13/8, Village Katrap, Ambarnath, Thane, Maharashtra - 421 503	10-Jan-24	Rs. 39,00,000.00	Rs.40,33,727.17
21	611100002976	MR/MRS. MAHESH VIKRAM PILLAY & MR/MRS. VIKRAM DEVIDAS PILLAY	Flat No.505, 5th Floor, A Wing, Aarambh Apartment, Gaothan Plot No.111, 112, 113 And 107, Village Agashi, Virar West, Taluka Vasai, Thane Maharashtra - 401 303	10-Jan-24	Rs. 20,50,000.00	Rs. 29,78,675.57
22	612300001278	MR/MRS. ATUL KAILASH PATHAK	Flat No.002, Ground Floor, Vignaharata Residency, Plot No.6, Survey No.25, Hissa No.1, Village Katrang, Taluka Khaipur, Dist. Raigad, Maharashtra - 410 203	10-Jan-24	Rs. 24,75,000.00	Rs. 45,30,158.51
23	612300001848	MR/MRS. MILINDSING SUMERSING RAJPUT & MR/MRS. PREETI MILINDSING RAJPUT	Flat No- 402, 4th Floor, F- Wing, Aashray Aanand, Survey No.141, Hissa No.1B And Survey No.140, Hissa No.2A, Village Ambarnath, Thane Maharashtra - 421 501	10-Jan-24	Rs.18,18,000.00	Rs.18,47,060.83
24	612300001973	MR/MRS. DINESH WAMAN WAGHMARE	Flat No.1, Sadguru Sadan, Sai Chhyaya Chsl, Survey No.32, Hissa No.2 (Part), Plot No.6, Shirgaon, Badlapur (E), Ambarnath, Thane, Maharashtra - 421 503	10-Jan-24	Rs. 29,92,500.00	Rs. 29,55,746.37
25	612300003495	MR/MRS. ZAINAB BAKIR BHANPURWALA & MR/MRS. MOHMEFARID MOHMEDESIDDIQ QURESHI	Row House 152-A, Plot No - 152, Sector Flora, Elegant Phase-I, New Survey No.262, Village Jambrung, Taluka Karjat, Dist. Raigad, Maharashtra - 410 201	10-Jan-24	Rs. 70,00,000.00	Rs. 74,93,170.31
26	610100006694	MR/MRS. MOHAMMED ADIL ABDUL KARIM ZARIWALA & MR/MRS. SHAMA MOHAMMED ADIL ZARIWALA	Flat No. 1103/1103A, 11th Floor, Building No. 2, Survey No. 109, Gaurav Woods Chsl, Beverly Park, Village Navghr, Mira Road (E), District Thane, Maharashtra - 401 107	10-Jan-24	Rs. 57,95,000.00	Rs. 76,66,986.26
27	610200001115	MR/MRS. VISHAL KHARAK LAMCHHANE & MR/MRS. KARISHMA VISHAL LAMCHHANE	Flat No. 202, 2nd Floor, D-Wing, La-Arhanat Harmony Survey No.96, Hissa No.1, Village Ukral, Tal Karjat District Raigad, Maharashtra - 410 201	10-Jan-24	Rs. 20,00,000.00	Rs. 28,72,463.65
28	610500009934	MR/MRS. RAJU PRAKASHCHAND SETHI & MR/MRS. SANGITA RAJU SETHI	Flat No. 105, 1st Floor, Sai Amber Residency, Plot No. 90, Navde, Sector 45, Panvel, Raigad, Maharashtra 410 208	10-Jan-24	Rs. 22,70,000.00	Rs. 23,84,827.72
29	610600003305	MR. AKASH HANUMANT KAMBLE	Flat No. 403, 4th Floor, Sahyadri Residency Chsl, Plot No.141, Sector-10, Talaja Panchnand, Navi Mumbai, Panvel, Maharashtra - 410 206	10-Jan-24	Rs. 19,80,000.00	Rs. 26,42,843.39
30	610900012345	MR/MRS. MOHITOSH S MONDAL	Bungalow No.220/A Sector - Daisy, Elegant Phase 1 Plot No/220, New Survey No. 262, Mouje Jambrung, Karjat, Raigad Maharashtra -410201	10-Jan-24	Rs. 88,20,000.00	Rs. 1,06,29,172.91
31	611100002548	MR. VIVEK RANBIR SINGH CHAUHAN, MRS. SWATI VIVEK CHAUHAN & MR. VIKRANT RANBIR SINGH, CHAUHAN (GUARANTOR)	Flat No. 104, 1st Floor, B-Wing, Building Type -7, Agarwal Paradise, Sector -I, Survey No. 383, Vrindavan Mein Township, Bolinj, Virar (W), Thane Maharashtra - 401 303	10-Jan-24	Rs. 37,50,000.00	Rs. 51,11,963.30
32	610600003973	MR/MRS. KRISHNAKUMAR RAMABAHADUR SHUKLA & MR/MRS. KUSUM KRISHNAKUMAR SHUKLA	Flat No.601, 6th Floor, B-Wing, Gayatri Classic, Survey No. 9, Hissa No.8, Village Fene Bhiwandi, Dist. Thane, Maharashtra - 421 302	10-Jan-24	Rs. 25,86,500.00	Rs. 27,75,881.01
33	612300002626 & 612300002809	MR/MRS. PRASHANT KASHINATH MENGAL & MR/MRS. KASHINATH SHANKAR MENGAL	Flat No. 101, 1st Floor, B-Wing, Survey No. 14, Hissa No. 7, Shree Ramirth, Harshal Nagari, Revenue Village, Belavali, Badlapur West, Tal. Ambarnath, Thane, Maharashtra 421 503	10-Jan-24	Rs. 5,60,000.00 & Rs. 11,00,000.00	Rs. 5,76,838.27 & Rs. 11,66,761.74
34	612100002366	MR. PRASHANT SUDAM DESHMUKH	Flat No. 301, 3rd Floor Atmaram Complex Survey No. 11, Hissa No. 1/3 Plot No. 3 Village Ashtami, Town - Roha, District-Raigad, Maharashtra - 402 109	10-Jan-24	Rs. 21,00,000.00	Rs. 24,28,039.84
35	612300002058	MR/MRS. SUNIL RAMESHLAL PESWANI & MR/MRS. KARINA SUNIL PESWANI	Flat No. 202 2nd Floor, Shiv Corner, Near Gandhi Road, Situated Near Bk. No. A-816, Ulhasnagar, District Thane, Maharashtra - 421 005	10-Jan-24	Rs. 30,00,000.00	Rs. 33,04,075.07
36	611900001445	MR/MRS. SEEMA RAHUL SALUNKE	Flat No. 702, 7th Floor, F-Wing, Building No.4, Sai Savli Tower, Vinay Unique Complex, Village Nilemore, Survey No.255 & 261, Hissa No.4, Nallasopara (West), Vasai, Thane, Maharashtra - 401 203	10-Jan-24	Rs. 13,00,000.00	Rs. 21,48,530.58
37	611900001860	MR/MRS. JENNIFER RICHARD RODRIGUES & MR/MRS. RICHARD VICTOR RODRIGUES	Flat No. 1, Ground Floor, Star Avenue -B, Cts No. 6216, Village Kole-Kalyan, Taluka Bandra, Near Rustik Village Society, Village Road, Kalina, Santacruz East, Mumbai, Maharashtra - 400 029	10-Jan-24	Rs. 52,00,000.00	Rs. 55,87,991.37
38	610400004442	MR/MRS. DEEPAK KARAMSI PATEL & MR/MRS. BHAVNA DEEPAK PATEL	Flat No. 1704, 17th Floor Bldg No 3 Unique Vista Phase 3 Village Chitlars/Manpada, Thane West, Maharashtra - 400 607	10-Jan-24	Rs. 28,69,439.00	Rs. 44,74,347.04
39	610500008606	MR/MRS. SANTOSHKUMAR MUNDARRAM SONKAR	Flat No. B/302 3rd Floor, Chandresh Oasis A & B, C Hs Ltd, Lodha Heaven, Kalyan Shil Road, Nilje, Dombivali East, Mumbai Maharashtra - 421 204	10-Jan-24	Rs. 20,24,000.00	Rs. 22,33,677.47
40	610900010280	MR/MRS. NITIN GOVIND TRIBHUWAN & MRS. MEGHNA NITIN TRIBHUWAN	Flat No. 22, 3rd Floor, Building No. 17, Vijay Park Chsl, Ghodbunder Road, Kasarvadavali, Thane (W), Maharashtra - 400 607	10-Jan-24	Rs. 38,00,000.00	Rs. 45,80,122.53
41						